

IN THE COURT OF THE CHIEF METROPOLITAN
MAGISTRATE.

TEES HAZARI, DELHI

CC NO:

present

Made over to

by

Jyoti Jindgar

S. J. P. S. Malik, A.M. D.

S.M.M. D.H.

2/1/2012

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Securities and Exchange Board of India,
a statutory body established under the
provisions of Securities and Exchange
Board of India Act, 1992, having its
regional office at Block No.1, Rajendra
Bhawan, Rajendra Place District Centre,
New Delhi 110 008 and represented by
its Assistant General Manager Kum.
Jyoti Jindgar

① 024012048062002

...Complainant

Vs.

1. Him Farms Ltd., a company
incorporated under the provisions of
Companies Act, 1956 and having its
registered office at SCO 859-860
2nd Floor, Kaika Road, Manimajra,
Chandigarh 160 101.
2. Shri Janak Raj Bansal, s/o not
known to the complainant;
Occupation Director of the Accused

②

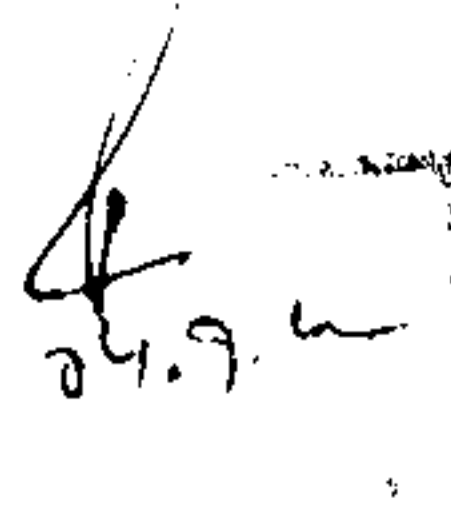
...Accused

04.9.11

2

- No.1; resident of H.No. 712, Sector -
8, Panchkula, Haryana.
3. Shri Som Nath Arora, s/o not known
to the complainant; Occupation
Director of the Accused No.1;
address: C/o Shri Sham Lal Madan
Lal, Committee Bazar, Shanbad
Markanda, Distt. Kurushetra.
4. Shri Ritu Ghar, s/o not known to the
complainant; Occupation Director of
the Accused No.1; resident of House
No.1004, Sector - 19B, Chandigarh.

COMPLAINT UNDER SECTION 200 OF THE CODE OF
CRIMINAL PROCEDURE, 1973 READ WITH SEC. 24(1)
AND 27 OF SECURITIES AND EXCHANGE BOARD OF
INDIA ACT, 1992


24.9.20

SEBI vs Him Farms Ltd.

29.08.12

Present. Counsel for complainant.

Accused no.2 and 4 are PO.

NBWs against the accused no.3 received back unexecuted with the report that accused no.3 has expired.

Certified copy of death certificate of accused no.3 is also filed on record.

As the accused no.3 has expired, proceedings against him stands abated.

Now file be consigned to the record room and be summoned back as and when accused no.2 and 4 are arrested.

(G.N. PANDEY)
ACMM (Spl. Acts)/CENTRAL
DELHI/29.08.12

बिना विवाद और आपत्ति	
प्रतिनिधि विभाग (कैम्प)	
प्रमाणित जॉय प्रमाणित	
04.9.12	
दिनांक	जॉय प्रमाणित
भारतीय राज्य प्रमाणित	
पत्र 75 के अन्तर्गत	